

(OPEN COURT)

**CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH
ALLAHABAD**

This is the 12th day of **APRIL, 2019**.

ORIGINAL APPLICATION NO. 330/47/2019

HON'BLE MR JUSTICE BHARAT BHUSHAN, MEMBER (J)

1. Smt. Shashibala Widow of Late Chhel Bihari, Resident of Buddha Bihar, Dori Nagar, Post Office-Bhadeshi Koil, District-Aligarh.Applicant.

VERSUS

1. Union of India through Secretary, Ministry of Railway, Rail Bhawan, New Delhi.
2. Divisional Rail Manager, North Eastern Railway, Varanasi.
3. Divisional Personnel Officer, North Eastern Railway, Varanasi.Respondents

Advocate for the Applicant : None

Advocate for the Respondents : Ms Shruti Malviya

ORDER

List revised.

2. None present for the applicant.
3. It seems that the applicant has lost interest in pursuing this case.
4. Considering the facts and circumstances of the case, the OA is dismissed in default and for want of prosecution.

**(JUSTICE BHARAT BHUSHAN)
MEMBER-J**

Arun..